

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
SHALIBHADRA COTTRADE PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Shalibhadra Cottrade Private Limited
2.	Date of incorporation of corporate debtor	October 20, 1992
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U52521MH1992PTC069134
5.	Address of the registered office and principal office (if any) of corporate debtor	B/81 Cotton Exchange Bldg, Cotton green, Mumbai 400033.
6.	Date of closure of Insolvency Resolution Process	June 2, 2022
7.	Liquidation commencement date of corporate debtor	June 3, 2022
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Brijendra Kumar Mishra IBBI/IPA-002/IP-N00109/2017-2018/10257
9.	Address and e-mail of the liquidator, as registered with the Board	<u>Address:</u> Flat No.202, 2nd floor, Bhoj Bhavan, Plot No.18-D, Shivpuri, Sion-Trombay Road, Chembur (East), Mumbai, 400071 <u>Email Id:</u> mishrabk1959@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	<u>Address:</u> I-21/22, Paragon Centre, Pandurang Budhkar Marg, Worli, Mumbai 400013 <u>Email Id:</u> liquidation.scpl@gmail.com
11.	Last date for submission of claims	July 17, 2022

Notice is hereby given that the National Company Law Tribunal, Mumbai has ordered the commencement of liquidation of the **Shalibhadra Cottrade Private Limited** on **June 3, 2022**.

The stakeholders of **Shalibhadra Cottrade Private Limited** are hereby called upon to submit their claims with proof on or before July 17, 2022 to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

**Sd-
Brijendra Kumar Mishra
IBBI/IPA-002/IP-N00109/2017-2018/10257**

Date: June 18, 2022
place: Mumbai.